

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 195 of 2013, 177 & 178 of 2012

Dated : 19th February, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Appeal No 195 of 2013

Arun Kumar Datta ... **Appellant(s)**
Versus
Delhi Electricity Regulatory Commission & Anr. ... **Respondent(s)**

Counsel for the Appellant(s) : Ms. Anushree Berenard, Amicus Curiae

Counsel for the Respondent(s) : Mr. Pradeep Mishra for R-1
Mr. Vishal Anand &
Mr. Gaurav Dudeja for R-2

Appeal No. 177 of 2012

BSES Rajdhani Power Ltd. ... **Appellant(s)**
Versus
Delhi Electricity Regulatory Commission ... **Respondent(s)**

Appeal No. 178 of 2012

BSES Yamuna Power Ltd. ... **Appellant(s)**
Versus
Delhi Electricity Regulatory Commission ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Anand
Mr. Gaurav Dudeja

Counsel for the Respondent(s) : Mr.. Pradeep Misra for R-1.
Ms. Anushree Bernard, Amicus Curiae

Contd....P2

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **28th February, 2014.**

(Justice Surendra Kumar)
Judicial Member

rkt

(Rakesh Nath)
Technical Member